

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV-SINH SOLANKI): (a) Yes, sir.

(b) No, Sir.

(c) Does not arise.

(d) Does not arise.

[Translation]

Production of Foodgrains

*154. SHRI RAJVEER SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the foodgrains produced during 1990-91, State-wise;

(b) whether the production is much lower than the production in 1989-90; and

(c) if so, the reasons therefor?

THE MINISTER OF AGRICULTURE (DR. BALRAM JAKHAR):

(a) The final estimate of production of foodgrains for 1990-91 are yet to be received from some of the States. However, as per the present assessment the total production of foodgrains during 1990-91 is likely to be in the range of 176.0 to 176.5 million tonnes. Statewise breakup of the production range for 1990-91 is given below:—

(Lakh tonnes)

| State | Foodgrains production |
|----------------------------|-----------------------|
| Andhra Pradesh | 131.07 |
| Assam | 34.26 |
| Bihar | 123.36 |
| Gujarat | 47.49 |
| Haryana | 95.71 |
| Himachal Pradesh | 13.26 |
| Jammu & Kashmir | 17.07 |
| Karnataka | 63.06 |

| State | Foodgrains production |
|--------------------------|-----------------------|
| Kerala | 10.93 |
| Madhya Pradesh | 177.68 |
| Maharashtra | 120.69 |
| Orissa | 70.10 |
| Punjab | 191.11 |
| Rajasthan | 109.80 |
| Tamil Nadu | 75.86 |
| Uttar Pradesh 350.03 | 355.03 |
| West Bengal | 109.51 |
| Others | 19.01 |
| Total | 1760.00 - 1765.06 |

(b) No, Sir.

(c) Does not arise.

[English]

Study of Delhi Municipal Corporation's Finances

*155. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the findings of the National Institute of Urban Affairs regarding finances of the Delhi Municipal Corporation;

(b) if so, the essence of the findings thereof and the recommendations made; and

(c) the action proposed to be taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):

(a) The study was undertaken by the National Institute of Urban Affairs at the instance of the Government of India.

(b) and (c) The major recommendations pertain to streamlining of tax administration; delinking of determination of rateable values from